

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH REGIONAL BENCH AT HYDERABAD
BENCH - DB
COURT - I**

Application(s) Involved:

**ST/MISC/30460/2016, ST/MISC/30461/2016,
ST/MISC/30462/2016, ST/MISC/30463/2016
in
ST/2108/2010-DB, ST/2107/2010-DB, ST/294/2011-DB,
ST/23178/2014-DB**

**AIR LIQUIDE ENGINEERING
INDIA PVT LTD**

Appellant(s)

Versus

**Commissioner of Central Excise,
Customs And Service Tax
HYDERABAD-III**

Respondent(s)

Appearance:

Mr R. Murlidhar, Adv for the Appellant.

Mr. Mallikarjun Reddy, A.R. for the Respondent.

CORAM:

HON'BLE Mr. M.V.Ravindran, MEMBER (JUDICIAL)

HON'BLE Mr. P. Venkata Subba Rao, MEMBER (TECHNICAL)

Date of Hearing: 20/12/2018

Date of Decision: 20/12/2018

Stay Order/Misc Order No: 30583-30586 / 2018

[Order per: M.V.Ravindran.]

Miscellaneous Application Nos 30460/2016 and 30461/2016 are filed by the appellant for change in cause title due to amalgamation of their company with one M/s Lurgi India International Services Pvt Ltd.

2. When these matters were called out, learned counsel submits that similar miscellaneous applications are filed in Appeal Nos. ST/294/2011 and ST/23178/2014 and submits that miscellaneous application filed in ST/294/2011 is listed for disposal on 14/01/2019 and the Miscellaneous application in Appeal No. ST/23178/2011 is not listed.

3. We called for the miscellaneous applications filed in ST/294/2011 and ST/23178/2011. On perusal of the same we do find that the miscellaneous applications are seeking the same relief of change in cause title.

4. Along with miscellaneous applications appellant M/s Air Liquide Engineering India Pvt Ltd has filed a decree of amalgamation issued by the Hon'ble High Court of Judicature at Hyderabad in the State of Telangana and A.P. The same is taken on record and direct the registry to change the appellant's name in all the four appeals as Lurgi India International Services Pvt Ltd.

5. Miscellaneous applications stands disposed of as indicated hereinabove.

(Order pronounced and dictated in open court)

P. Venkata Subba Rao
MEMBER (TECHNICAL)

M.V.Ravindran
MEMBER (JUDICIAL)

Neela Reddy